## 5

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.	-	For	73(4)	Mrs Padmavathy Ramachandran Vs
78/RR/17		hearing		Anytime Medicare Services But Ltd

SL.	NAME (IN CAPITAL)	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1,	R. PARTHASARATHY	Respondent-	R. Pu They

## ORDER

Counsel for Petitioner is present. PCS for Respondent is present. PCS has filed one more set of copies. List it for hearing on 18.01.2018.

Member (T)

Member (J)